

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2964-2967/2023

JYOTI NAGPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY &
ORS.Respondent(s)

IA No. 18844/2015 - EXEMPTION FROM FILING O.T.

IA No. 18840/2015 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Cr1.A. No. 2968-2969/2023 (II)

Date : 11-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Abhay Kumar, AOR

For Respondent(s)

Mr. Rajat Singh, AOR

Mr. Aviral Saxena, Adv.

Mr. Sarthak Chandra, Adv.

Mr. Varinder Kumar Sharma, AOR

M/S. V. Maheshwari & Co., AOR

Mr. Surjeet Singh, Adv.

Dr. Amardeep Gaur, Adv.

Mr. Mohit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

CRL. A. Nos. 2964-67 OF 2023

Respondent nos.1 to 3 are duly represented and seeks for time to file counter affidavit on behalf of respondent nos.1 to 3. Four weeks time, is granted to respondent nos.1 to 3 to file the same.

Original records of High Court and Trial Court are awaited.

CRL. A. Nos. 2968-69 OF 2023

Respondent no.1 is duly represented.

Service is complete on respondent no.2, but none has entered appearance.

Original records of High Court and Trial Court are awaited.

List again on 29.08.2024.

SUJATA SINGH
Registrar

pm